

DIVISION BENCH  
COURT - II

**O-204**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/2078(KB)2019  
IA(I.B.C)/575(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>TRIMURTI ASSOCIATE PRIVATE LIMITED VS BKM INDUSTRIES LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Avijit Tewary, Adv. ] For the Provident Fund Authority in  
] IA(I.B.C)/402(KB)2024

Mr. Ajit Keshari, Adv. ] For the Respondent Nos.5 to 7

Mr. Rishav Banerjee, Adv. ] For Erstwhile Resolution Professional

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **4<sup>th</sup> July, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**